

(b) the total number of members on those Committees?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): (a) 86.

(b) 1,126. (This does not include representatives of State Governments who are co-opted as members on one Committee and the members of another Committee whose membership is not fixed).

New Railway Stations on Northern Railway

1272. Shri Daljit Singh: Will the Minister of Railways be pleased to state:

(a) whether there is any proposal to open new railway stations on the Northern Railway during the remaining period of the Third Plan; and

(b) if so, the details thereof and the names of places?

The Deputy Minister in the Ministry of Railways (Shri Sham Nath):

(a) Yes.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-3606/64].

Scout Certificates

1273. { **Shri Yashpal Singh:**
Shri P. R. Chakraverti:
Shri U. M. Trivedi:
Shri Hukam Chand
Kachhavaiya:
Shri S. M. Banerjee:
Shri Dinen Bhattacharya:

Will the Minister of Railways be pleased to state:

(a) whether the Northern Railway has demanded payment of about Rs. 40,000 from the District Scouts Commissioner, Bharat Scouts and Guides, Kanpur, who allegedly gave false "Scout Certificates" to 100 local Congressmen at the time of the last Congress Session held at Bhubaneswar;

(b) if so, how such a large number of certificates were entertained by the Railways without any verification; and

(c) the measures proposed to be taken so that such mistakes are not repeated?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) The Northern Railway have demanded payment of about Rs. 4,000 (not Rs. 40,000) from the District Scout Commissioner, Bharat Scouts & Guides, Kanpur, who issued concessional certificates to 107 persons, as it was subsequently found out that they were not *bona fide* scouts/guides travelling on scout duty. Some of them were Congressmen.

(b) As the concession certificates issued by the District Scout Commissioner, Kanpur, were *prima facie* in order and were not considered suspicious, the concession orders were issued.

(c) The concession allowed to scouts and guides of the Kanpur District has been withdrawn so long as the present District Scout Commissioner continues in office. Instructions are also being issued by the Northern Railway to ensure that scouts/guides certificates for concession tickets at other stations are not misused.

Automobile Transmission Chains

1274. Shri P. C. Borooah: Will the Minister of Industry and Supply be pleased to state:

(a) whether a group of Indian manufacturers propose to set up a factory near Bombay to manufacture automobile transmission chains;

(b) whether any foreign collaboration is sought for the project; if so, from where it is likely to be available; and

(c) the broad details of the project?

The Minister of Heavy Engineering and Industry in the Ministry of Industry and Supply (Shri T. N. Singh): (a) No proposal has been received

from any group of Indian manufacturers for manufacture of automobile transmission chains in the large-scale sector. One unit in Bombay is already licensed under the Industries (Development and Regulation) Act for manufacture of roller chains used in automobiles and it is yet to commence production. Besides, the request of one existing bicycle chain manufacturing unit in Bombay for permission to produce automobile chains is under consideration of the Government.

(b) and (c). In the case of the unit licensed under the Industries (Development and Regulation) Act, there is a technical know-how agreement with M/s. Techno-export, Czechoslovakia, involving a small lump-sum payment for supply of drawings, production data etc. In the other case, no foreign collaboration is contemplated.

रेल दुर्घटनायें

1275. श्री प्रकाशवीर शास्त्री : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) गत तीन मासों में हुई रेल दुर्घटनाओं में क्या कहीं किसी प्रकार के षड्यन्त्र का पता चला है ;

(ख) यह दुर्घटनायें किस क्षेत्र (जोन) विशेष में हुई हैं ; और

(ग) उनमें कितनी धन जन की हानि का अनुमान लगाया गया है ?

रेलवे मन्त्रालय में राज्य-मंत्री (डॉ० राम सुभग सिंह) : (क) जी, नहीं।

(ख) और (ग) सवाल नहीं उठने।

Equipment for Irrigation Projects

1276. { Shri P. R. Chakraverti:
Shri P. C. Borooah:

Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the Soviet Trade Delegation which arrived

in India on the 13th October, 1964, expressed its readiness to increase supplies of construction and earth-moving equipment for irrigation projects in 1965 upto Rs. 10 crores;

(b) whether Government have entered into negotiations with U.S.S.R., seeking their assistance is carrying out measures against floods and droughts; and

(c) if so, the response received?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir. During the trade negotiations the Soviet Delegation offered to supply Construction and Earth-moving equipments for a value of Rs. 10 crores. But keeping in view the country's need for over-all imports and also to accommodate equally important and higher priority imports, we have agreed upto Rs. 4 crores.

(b) No, Sir.

(c) Does not arise.

Racket in Import Licences

1277. { Shri P. R. Chakraverti:
Shri Bibhuti Mishra:
Shri Bhagwat Jha Azad:
Shri S. N. Chaturvedi:
Shri Daji:
Shrimati Vimla Devi:
Shri Hukam Chand Kachhavaia:

Will the Minister of Commerce be pleased to state:

(a) whether the Special Police Establishment of the Government of India in Ludhiana has detected a large-scale racket in import licences using names of bogus concerns, forged signatures of high Government officials and spurious stamps;

(b) whether it is a fact that the headquarters of the concern behind the racket have been traced in Amritsar; and

(c) whether this gang has been indulging in inter-provincial network of frauds practised on the officials connected with import licences?